

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application Nos.1800-1803/2021 in SLP(Cr1) Nos.2999-3002/2021

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PARAM BIR SINGH & ORS.

Respondent(s)

(IA No.134978/2021-CLARIFICATION/DIRECTION)

WITH

SLP(Cr1.)No.8788/2021

(I.A. No.148405/2021- Exemption from filing C/C of the impugned judgment

I.A. No.148413/2021- Exemption from filing O.T.

I.A. No.148417/ 2021-Permission to file additional documents/ facts/ annexures)

Date : 18-11-2021 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Shekhar Naphade, Sr. Adv.
Mr. Rahul Chitnis, Adv.
Mr. Sachin Patil, AOR
Ms. Aishwarya Dash, Adv.
Mr. Aaditya A. Pande, Adv.
Mr. Geo Joseph, Adv.

For Respondent(s) Mr. Puneet Bali, Sr. Adv.
Mr. Saurabh Kripal, Sr. Adv.
Ms. Natasha Dalmia, AOR
Ms. Devanshi Singh, Adv.
Mr. Utsav Trivedi, Adv.
Mr. Abhinay, AOR
Mr. Himanshu Sachdeva, Adv.
Ms. Manini Roy, Adv.
Mr. Milinda Sharma, Adv.

Dr. Gunratan Sadavarte, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Raj Singh Rana, AOR

Mr. Manindra Dubey, Adv.

Mr. Karan Dev Chopra, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel seeks permission to withdraw present miscellaneous applications.

Permission granted.

Miscellaneous applications stand dismissed as withdrawn accordingly.

SLP(Cr1.)No.8788/2021

Applications seeking exemption from filing C/C of the impugned judgment, Exemption from filing O.T. and permission to file additional documents/ facts/ annexures are allowed.

We put a query to learned senior counsel for the petitioner as to which part of the country or the world is the petitioner at present as the petitioner certainly has not joined the investigation.

On this query learned senior counsel submits that the learned advocate-on-record may know about it. Learned counsel for the advocate-on-record requests for a short accommodation to obtain the requisite instructions.

List on 22nd November, 2021.

(RASHMI DHYANI)
COURT MASTER

(POONAM VAID)
COURT MASTER